## THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

## Un-numbered Company Appeal (AT) (Insolvency) No. /2018 (F.No.13/07/2018/ NCLAT/UR/612)

Spectrum Voyages Pvt. Ltd. .... Appellant

Versus

Fortis Healthcare Ltd. .... Respondent

Appearance: Mr. Mukesh Kumar Sinha Advocate for the

Appellant.

## 24.07.2018

At the request of the learned lawyer put up tomorrow, i.e., on 25.07.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha) Registrar

Dictated and corrected by me.

(Abni Ranjan Kumar Sinha) Registrar